NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

41

C.P No. 1095/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Punjab National Bank

Anand Distiller Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE DESIGNATION S. No. NAME S.D. Khati Coursel for Duhan.

S.M. Fulous Debton

Cognoel PM

corporate person

2) Ach Pankay vijayan alis Adv Vinil J. Melita. 115 Adv for Turally al

ORDER

CP No. 1095/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter for further hearing on 17.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)